

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SOUTH DISTRICT, SAKET COURTS COMPLEX, NEW DELHI**

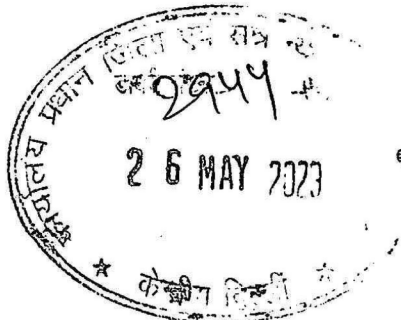
ORDER

In pursuance to the directions contained in order No. 25/DHC/Gaz./G-7/VI.E.2(a)/2023 dated 24.05.2023 of the Hon'ble High Court of Delhi, **all the cases of the abolished courts mentioned below in column no. 2 are hereby withdrawn and assigned to the courts mentioned in column no. 3 with immediate effect:-**

(1)	(2)	(3)
Sl. No.	Name of the Transferor Court	Name of the Transferee Court
1	Sh. Abhitesh Kumar, MM (NI Act) Digital Court-04, South (since abolished)	Sh. Rohit Kumar, MM (NI Act) Digital Court-02, South
2	Ms. Kanika Agarwal, MM (NI Act) Digital Court-05, South (since abolished)	Ms. Chhavi Bansal, MM (NI Act) Digital Court-03, South
3	Sh. Aridaman Singh Cheema, MM (NI Act) Digital Court-06, South (since abolished)	Sh. Saurabh Goyal, MM (NI Act) Digital Court-01, South

Note:-

- The Ahlmads/ Asst. Ahlmad of the Transferor Court is hereby directed to send the ***transferred case files forthwith to the transferee courts*** and also to display a copy of this Order on the Notice Board of the court concerned for information of all concerned advocates/ parties.
- **All the registers of the abolished courts mentioned in Column (2) are also transferred to the courts mentioned in Column (3) for future reference being successor court.**
- Non-compliance of the order by any concerned official shall be viewed seriously.



Shalinder
(SHALINDER KAUR)
Principal District & Sessions Judge South
Saket Court Complex, New Delhi

14679-14699
No. Judl-II/F.75/South/Saket/2023 _____ Dated, New Delhi the 25/5/2023

Copy of order forwarded to :

- 1 The Registrar General, Hon'ble High Court of Delhi, New Delhi.
- 2 The Principal District & Sessions Judge (HQs), Tis Hazari Court, Delhi.
- 3 The Officers concerned.
- 4 The Officer In-charge, Computer Branch (South), Saket Courts, New Delhi.
- 5 The CMM, South District, Saket Courts, New Delhi.
- 6 The Branch-In-charge, Filing Section, South District, Saket Court.
- 7 The Chief Prosecutor (South), Saket Court, New Delhi.
- 8 The Secretary, Bar Association, Delhi/New Delhi.
- 9 The Website Committee, Tis Hazari Court, Delhi.
- 10 The PRO/APRO, South District.
- 11 The Branch-In-charge, Computer Branch (South), Saket Courts with the direction to **upload the same on the website of District Court Saket.**
- 12 PS/Reader to the Ld. Principal District & Sessions Judge (South).
- 13 Notice Board (through Care Taker).
- 14 R & I Branch, South District for uploading for **LAYERS.**

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Principal District & Sessions Judge South
Saket Court Complex, New Delhi

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website*